

# MEGHALAYA LEGISLATIVE ASSEMBLY

## BULLETIN PART – 1

### AUTUMN SESSION

THURSDAY, 10<sup>TH</sup> OCTOBER, 2013.

The House met at 10 a.m. with the Hon'ble Speaker in the Chair, and transacted business till 5:00 p.m. The day was allotted for Private Members' Business.

#### 1. QUESTIONS

Starred Questions No. 82 to No.93 were taken up and disposed off.

Shri H.D.R. Lyngdoh, Minister in-charge GAD laid a reply statement relating to Unstarred Question No.2.

#### 2. CALL ATTENTION NOTICE:

**Dr. Jemino Mawthoh**, called the attention of Chief Minister in-charge Planning under Rule 54(1) of the Rules of Procedure and Conduct of Business to the news item published in 'Mawphor' dt.24.09.13 under the caption "Leh Shiliang ka Sorkar ia ka Khasi Jaintia, ai bun ki skhim sha Garo".

Dr. Mukul Sangma, Chief Minister replied.

3. Dr. Ampareen Lyngdoh, Minister in-charge Labour laid a statement relating to a Call Attention notice by Shri Paul Lyngdoh, MLA under the caption "July 2012 mining tragedy, come out with truth; NGT to Meghalaya Government".

4. Shri Clifford R. Marak, MLA raised a Half-an-hour discussion under Rule 49(1) of the Rules of Procedure and Conduct of Business on matter arising out of reply to Starred Questions No. 5(b) (i) and No.8(b) (2).

#### 5. RESOLUTIONS:

(i) **Shri Clifford R. Marak, MLA** moved that "This House do now discuss to create a separate State for Garo Hills".

Shri Clifford R. Marak, MLA moved the Resolution and spoke extensively.

Other Members who participated were Shri H. S. Lyngdoh, MLA and Shri Witting Mawsor, MLA.

Dr Mukul Sangma, Chief Minister replied.

The Resolution was withdrawn by the mover with leave of the House.

- (ii) **Shri Ardent M. Basaiawmoit, MLA** moved that “This House do now resolve to implement the Inner Line Permit in the State in order to check the unabated inflow of outsiders into our State”.

Shri Ardent M. Basaiawmoit, MLA moved the Resolution and spoke extensively. Other Members who participated were Shri Paul Lyngdoh, Dr. Jemino Mawtho, Shri T. Chyne, Shri John Leslee K. Sangma, Shri Embhah Syiemlieh, Shri Witting Mawsor, Shri James K. Sangma, Shri Phlastingwell Pangniang, Shri H. S. Lyngdoh, Dr. Donkumar Roy, Leader of Opposition, and Shri Ronnie V. Lyngdoh, Govt. Chief Whip.

Dr. Mukul Sangma, Chief Minister replied extensively.

Shri Ardent M. Basaiawmoit was not willing to withdraw the Resolution.

The Resolution was then put to vote and was rejected by the House.

#### 6. **ADOURNMENT:**

The Hon'ble Speaker informed the House that on 21.10.13, the Hon'ble President of India will be addressing the House tentatively at 4 p.m., since the minute to minute programme is to be finally approved from the President of India's Secretariat. So he requested all the Hon'ble Members to be present in the House at 3:50 p.m. The programme will be sent to all the Hon'ble Members.

Since there was no more business to be transacted, the House was adjourned till 3:50 p.m. on Monday, the 21<sup>st</sup> October, 2013.

**Dated Shillong,  
the 10<sup>th</sup> October, 2013.**

***Comm. & Secretary,  
Meghalaya Legislative Assembly.***